

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

CP No. 15/241/HDB/2024

u/s. 213, 241, 242 & 244 other applicable Provisions of the Companies Act, 2013

IN THE MATTER OF:

Mr. Naveen Kumar Pasunooru & Another

...Petitioner/s

AND

M/s. N Square Projects Pvt Ltd & 10 Others

...Respondent/s

C O R A M:-

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned Counsel Mr DV Rao, for petitioner present through Video Conference.
Since it being a special bench, matter adjourned to 06.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)